1	2	3	4
	Mangalore		
1	Extension of runway 24/06	20.00	Planning stage
	Pondicherry		
1	Construction of new terminal building i/c car park	50	Planning stage
	Triupati		
1	Construction of new terminal building	120	Planning stage
2	Extension of runway & strengthening of runway	60	Planning stage
	Vijayawada		
1	Expansion of terminal building	56.96	Planning stage

Statement-IV

Details of work in Planning Stage

Chennai	Airnort	Chennai
OHEHHAI	All DOLL	OHEHHA

The Government of India has approved plan of modernization and expansion of Chennai-Airport at a cost of Rs. 1808 crores in August, 2008, The proposal consists of construction of domestic terminal building covering an area of 67,700 sqm and extension of existing Anna International Terminal having covered area of 59300 sqm and also extension of secondary runway across the Adiyar. river, parallel taxi-track and 10 nos. parking bays. The work is in progress and present progress is 20%. The entire project is likely to be completed by January 2011.

NSCBI Airport, Kolkata

The Government of India has approved plan of modernization of integrated passenger terminal building of area 1,80,000 sqm, extension of secondary runway, associated taxi tracks, apron, parking bays and rapid exit taxiways Rs. 1942.51 crores in August, 2008. The work is in progress and

present progress is 20%.

The entire project is likely to be completed by May 2011.

Infusion of equity in Air India

- 459. SHRI NAND KUMAR SAI: Will the Minister of CIVIL AVIATION be pleased to state:-
- (a) whether Government proposes to infuse Its equity into the cash strapped Air India over a period of next few years;

- (b) if so, the details thereof;
- (c) whether Government has asked the Air India to improve its performance and costs cutting;
 - (d) if so, whether Air India has prepared any costs cutting plan so far;
 - (e) if so, the details thereof; and
- (f) the extent to which the cost cutting plan has been implemented so far and the extent to which performance of the Air India has been improved?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) Yes, Sir. The matter is under consideration.

(c) to (f) Yes, Sir. NACIL has taken the following initiatives to turnaround the performance of the company and is mainly focused on Cost Reduction (Target of Rs. 1500 crores) and Revenue Enhancement (Target of Rs. 1200 crores).

The turnaround plan presented to the Committee of Secretaries on 29th August, 2009 has been broadly divided Into 0-9 months, 9-18 months & 18-36 months. These are broadly segregated under Operational efficiency, Product Improvement, Organization Building & Financial Restructuring.

Violation of safety measures during take off of plane

460. SHRI MOHAMMED ADEEB:

SHRI SABIR ALI:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that an aircraft took off from Dumka to Ranchi recently in the lights of some jeeps or cars;
 - (b) whether it is also a fact that safety measures were compromised in this case;
 - (c) if so, the details in this regard and the action taken in the matter; and
 - (d) the plans being made to prevent recurrence of such cases in future?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) On 19.10.2009, C - 525 aircraft VT - PSB of M/s Orbit Aviation took off after sunset from Dumka Airstrip, which is an uncontrolled airfield, in the twilight period. Investigation revealed that there was darkness and therefore lights of the vehicles present by the side of Airstrip were switched on, though they were not used for the purpose of lighting the runway for departure of the aircraft.

- (b) and (c) Investigation revealed that the aircraft took off after sunset, in violation of safety guidelines and Visual Flight Rules. Based on investigation both the pilots were grounded for 15 days and were given a warning.
- (d) Guidelines already exist on the subject and operators have been advised to strictly follow them.